

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

O.A No.268/2018  
M.A. No.2094/2018

New Delhi this the 30<sup>th</sup> day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

Divya Yadav,  
D/o Shri Om Prakash Yadav  
Aged about 31 years  
R/o 710/1, Old Boys Primary School,  
Kapas Hera, South West Delhi,  
Delhi-110 037

-Applicant

By Advocate: Shri Arun Kumar Panwar)

**Versus**

1. Govt. of NCT of Delhi  
Through  
Chief Secretary  
Delhi Secretariat  
IP Estate, New Delhi
2. Delhi Subordinate Service Selection Board  
DSSSB, Through its Secretary  
FC-18, Institutional Area,  
Karkardooma, Delhi
3. Directorate of Education  
Director,  
Govt. of NCT of Delhi  
Civil Lines, Old Secretariat,  
Delhi-110 054.

-Respondents

(By Advocate: Shri R.N. Singh)

**ORDER (ORAL)**

**Mr. Raj Vir Sharma, Member (J):**

Learned counsel for respondents placed before us a copy of Revised Result Notice No. 251 dated 24.05.2018 along with the Status Report

wherein it was mentioned that the applicant has been nominated provisionally to the post of Drawing Teacher (Post Code 208/2014 under UR category).

2. After perusal of the same, learned counsel for the applicant submitted that nothing survives in this OA. Therefore, the OA is disposed of as having become infructuous.
3. Consequently, MA No.2094/2018 also stands disposed of accordingly.

**(NITA CHOWDHURY)**  
**MEMBER (A)**

**(RAJ VIR SHARMA)**  
**MEMBER (J)**

cc.